

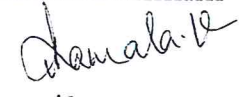

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/868/(IB)/2018
NAME OF THE PETITIONER(S) : INDIABULLS HOUSING FINANCE LTD
NAME OF THE RESPONDENT(S) : MOOKAMBIKA HOMES & APARTMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	KAMALA KUNAR	Counsel for Respondent	
2	Praveena Ramani	Counsel for applicant	

ORDER

Counsel for Petitioner/Financial Creditor present. Counsel for Respondent/Corporate Debtor present and prayed two weeks' time for filing counter. At request, time is enlarged for filing counter. **Put up on 19.09.2018.**

-sr-
(S VIJAYARAGHAVAN)
Member (Technical)

-scf-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)